

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Docket No. 22/GT/2011 (I.A No. 31/2012)

Date: 26.12.2012

To,

Chief Engineer (Commercial),
NHPC Office Complex,
Sector-33, Faridabad,
Haryana- 121003

Sir,

Subject: **Docket No. 22/GT/2011 with I.A No. 31/2012**: Approval of generation tariff of Chamera HEP, Stage-III for the period from 1.9.2011 to 31.3.2014.

Ref: i) CERC letter Ref: Docket No. 22/GT/2011 dated 10.12.2012

ii) Your letter Ref: NH/Comml/Tariff/303/2012/1623 dated 17.12.2012

With reference to your letter under reference (ii) above, I am directed to enclose herewith copy of the letter dated 23.12.2011 addressed to you, for submission of additional information. The copy of the said letter is again enclosed for reference and compliance.

In addition to the above with regard to the Interlocutory Application No. 31/2012, the following additional information may be submitted:

- (i) Since there is cost overrun, the Revised Cost Estimate approved by a competent authority to be furnished;
- (ii) The date of commercial operation (COD) has been revised as 4.7.2012 from 1.7.2012. In case of any major changes in the financial statements/information submitted in terms of the anticipated COD of the project as on 1.7.2012, then revised forms as per the revised date of commercial operation (i.e. 4.7.2012) may be submitted;
- (iii) Auditor certificate regarding details of capital cost, fixed assets, IDC, Finance charges etc.;

- (iv) Detailed calculation of IDC, Finance charges and FERV if any as on COD;
- (v) Date of equity disbursement;
- (vi) Clarification of “Fresh Borrowing Loan” and details thereof;
- (vii) Loan document with respect to P-series bonds and fresh borrowing, to be submitted;
- (viii) Documentary evidence in regards to rate of interest applied in the calculation of IDC and /Interest on loan;
- (ix) Soft copy of all the calculations.

2. Information as required above may be furnished on affidavit, with advance copy to the respondents/beneficiaries, latest by 17.1.2013.

Yours faithfully,

Sd/-

(B. Sreekumar)
Deputy Chief (Law)